

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:65
ANSWERED ON:26.07.2010
STRENGTHENING OF GRAM PANCHAYATS
Chowdhury Shri Adhir Ranjan;Patil Shri C. R.

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to strengthen Gram Panchayats in the country;
- (b) if so, the details thereof alongwith the funds allocated, if any;
- (c) the time by which the said scheme is likely to be implemented;
- (d) whether the Government also proposes to further strengthen Panchayati Raj in the country to provide speedy justice to the common man; and
- (e) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

(a): The Ministry of Panchayati Raj implements the following schemes to strengthen and develop Panchayats including Gram Panchayats:

1. Backward Regions Grant Fund (BRGF);
2. Rashtriya Gram Swaraj Yojana (RGSY);
3. Panchayat Empowerment and Accountability Incentive Scheme (PEAIS);
4. Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA);
5. Rural Business Hubs (RBH);
6. Mission Project on e-Panchayats;
7. Action Research & Research Study;
8. Media, Publicity & Advocacy.

(b): Details of the schemes can be seen on the Website (<http://panchayat.gov.in>) of this Ministry. The fund allocated (BE) for the schemes in the current year are as under:

(Rupees in crore)

Sl.No.	Name of Schemes of funds	Allocation
1	Backward Regions Grant Fund (BRGF)	5050.00
2	Rashtriya Gram Swaraj Yojana (RGSY)	43.00
3	Panchayat Empowerment and Accountability Incentive Scheme (PEAIS)	9.00
4	Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA)	2.70
5	Rural Business Hubs (RBH)	1.80
6	Mission Project on e-Panchayats	21.60
7	Action Research & Research Study	2.70
8	Media, Publicity & Advocacy	7.20

(c): These are on-going schemes.

(d)&(e): Nyaya Panchayat Bill is under consideration of the Government for providing speedy justice to the common man.